merits of raw materials, components, instruments, equipment and canalized items etc., for research and development purposes without a licence upto Rs. 5 lakhs per annum.

In the Drug industry a number of Drug manufacturing units have re. gistered their R&D units. The Hathi Committee have also made come re. commendations on research and development and they are under con. sideration of Government. Such action as may be necessary to intensify research on the basis of the Hathi Committee's recommendations and Government's decision thereon will be taken.

(b) A selective policy in regard to licensing for the manufacture of drugs is being followed in respect of foreign drug firms operating in the country. Apart from this, they are also governed by the regulatory pro. visions contained in the various enactments such as the Foreign Ex. change Regulation Act, 1973, the Capital Issues (Control) Act, 1949, the Industries (D&R) Act, 1951, the Monopolies & Restrictive Trade Practices Act, 1969, the Companies Act 1956 and the applicable legis-lations. other These enactments ensure that the foreign companies operate within the ambit of national priorities.]

## जम्मू ग्रौर काश्मीर विधान सभा के चुनाव में - - कथित ग्रनियमितताएं

\*163. श्री प्रकाशवीर शास्त्री :

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श्री कल्प नाय राय ः

श्रीमती विद्यावती चतुर्वेदी ः श्री मोहम्मद उस्मान श्रारिफ ः श्री सुल्तान सिंह ः

क्या विधि, न्याय ब्रौर कम्पनी कार्य मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या सरकार को जम्मू-काइसीर विधान सभा के फिछले चुनाव

## to Questions

में कुछ ग्रनियमितताओं की शिकायतें मिली हैं ;

(ख) यदि हां, तो ये शिकायतें किस प्रकार की हैं,;

• (ग) सरकार ने उन पर क्या कार्य-बाही की है ; ग्रीर

(घ) क्या कुछ निर्वाचन क्षेत्रों में मतदाताओं को मतदान से रोकने अथवा अवैधमत डालने केंभी समाचार मिले हैं?

## Alleged irregularities in the Jammu and Kashmir Legislative Assembly polls

-163. SHRI PRAKASH VEER SHASTRI; SHRI KALP NATH RAI: SHRIMATI VIDYAWATI CHATURVEDI: SHRI MOHAMMED USMAN ARIF: SHRI SULTAN SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any complaints alleging irregularities in the last elections to the Jammu and Kashmir legislative Assembly;

(b) if so, what is the nature of these complaints;

(c) what action Government have taken thereon; and

(d) whether any reports regarding preventing of voters from casting their votes or rigging in some constituencies have also been received?]

विधि, न्याय श्रीर कम्पनी कार्यं मंत्री (श्री शान्ति भूषण): (क) ग्रीर (ख) निर्वाचन आयोग को 10-सोपुर विधान सभा निर्वाचन क्षेत्र में मतदान केन्द्र सं० 33-सुल-क के वारे

+ [] English translation.

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